

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b) The goals and implementation of strategies set out in the National Health Policy of 1983 are being continuously reviewed in consultation with those engaged in the implementation of the programmes.

(c) and (d) Yes, Sir. The Report deals inter-alia with various issues related to the health system and services in the country and advocates decentralisation of services and amalgamation of developmental efforts in the areas of food, housing, water, sanitation, primary education and health.

(e) and (f) Positive suggestions which are capable of operationalization are periodically examined and incorporated in the planning process.

COAL PRODUCTION

2572. SR. JAYANTA RONGPI: Will the Minister of COAL be pleased to state:

(a) whether surface production of coal is going on in Assam and other North Eastern States;

(b) if so, the details thereof; and

(c) the names of the companies/organisations who have been allowed to extract coal?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA):

(a) Yes, Sir.

(b) and (c) Coal India Ltd. are operating opencast mines in Macum coalfields of Assam and have plans to start one opencast mine in Namchuk-Namphuk coalfields of Arunachal Pradesh shortly. In addition State Mineral Development Corporations had also obtained some mining leases. The details of private companies organisation, if any, who might have been allowed to extract coal by concerned State Governments, are not available in Ministry of Coal.

STRIKE BY HOSPITAL STAFF

2573. SHRI MOHAN RAWALE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Class 'C' and 'D' employees of the Delhi Administration run hospitals in Delhi went on strike on 16 and 21 July, 1993 as result of which the functioning of these hospitals was completely paralysed;

(b) if so, the details thereof;

(c) the extent to which the said strike affected the functioning of the hospitals;

(d) the demands of these employees; and

(e) the measures the Government propose to prevent such strikes in future?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a)

(e) The information is being collected and will be laid on the Table of the House.

SALE AND PURCHASE OF DDA FLATS

2574. SHRI N. J. RATHVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of sale and purchase of residential flats of the Delhi Development Authority by way of producing forged bank challans which came to the notice of the Crime Branch of Delhi Police during 1991, 1992 and 1993 so far;

(b) whether any inquiry has been conducted in this regard;

(c) if so, the details and the outcome thereof;

(d) whether any case of connivance between the bank employees and the employees of the Delhi Development Authority has come to light;

(e) if so, the details thereof; and

(f) the steps taken/being taken against the persons found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) The number of cases of sale and purchases of residential flats of D.D.A. by way of producing forged bank challans during 1991, 1992 and 1993 (upto 30-6-93) is as under:—